

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 100 of 2011**

**Dated : 6<sup>th</sup> September, 2011**

**Present:      Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**RPG Cables Limited** **... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Ors.** **...Respondent(s)**

**Counsel for the Appellant(s):            Mr. Sanjiv Kr. Saxena**  
**Counsel for the Respondent(s):        Mr. Raghavendra S. Srivatsa**

**ORDER**

The learned counsel for the respondent submits that he would file counter by 07.09.2011 after serving copy on the other side.

Post the matter for hearing on **21.09.2011**. In the meantime rejoinder, if any, be filed.

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

TS/KS